## <u>In the National Company Law Tribunal, New Delhi</u> <u>Registrar</u>

CP No. 187/2016

SECTI.ON OF THE COMPANIES ACT: 391 (2) & 394

## In the matter of:

M/s. Superlative Products Pvt. Ltd.

..... Petitioner

**Order deliver on 11.08.2017** 

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)

Shri Atul Patni, Advocate

For Regional Director

Shri Manish Raj, Company Prosecutor

For official Liquidator

Ms. Chetana Kandpal, Company Prosecutor

## **ORDER**

Original report of RD has yet not been filed.

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The representative of RD again requested for three weeks time to file original RD report.

List the matter on 31.08.2017.

(Shiv Ram Bairwa) Registrar